

Statement

State-wise number of child labourers benefited under NCLP scheme during 2009-10 to 2011-12

Sl.No.	State	2009-10	2010-11	2011-12
1	Assam	3,685	274	227
2	Andhra Pradesh	13,689	1,858	13,202
3	Bihar	7,998	8,552	19,673
4	Chhattisgarh	1,063	5,164	4,914
5	Gujarat	1,437	2,129	609
6	Haryana	1,354	1,293	1,895
7	Jammu and Kashmir	Nil	43	184
8	Jharkhand	1,816	1,015	2,216
9	Karnataka	3,217	135	3,761
10	Maharashtra	5,150	5,113	4,532
11	Madhya Pradesh	9,692	13,344	17,589
12	Orissa	10,585	14,416	13,196
13	Punjab	1,023	123	168
14	Rajasthan	12,326	4,415	1,020
15	Tamil Nadu	6,321	6,325	5,127
16	Uttar Pradesh	40,297	28,243	29,947
17	West Bengal	13,187	2,215	7,456

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Default in payment by Iranian buyers for export of rice**

4341. SHRIMATI MAYA SINGH :

SHRI SANJAY RAUT :

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the All India Rice Exporters Association has informed the Government that Iranian buyers have defaulted on payment for about 200,000 tonnes of rice from their top suppliers in India;

- (b) if so, whether they have requested Government to step in; and
- (c) if so, what help Government has rendered to the Association?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) All India Rice Exporters Association had informed the Government that their members were facing problems in receiving payments for shipments of Rice made to Iran. The overdue amount was reported to be about Rs. 200.00 crores.

- (b) Yes, Sir.

(c) The Embassy of India, Tehran has taken up the matter with the relevant Government authorities in Iran for clearing the payments. As per available information, the defaulters are Iranian private companies and not Government entities.

India ranking on UNIDO competitiveness industrial performance index, 2009

4342. SHRI A. ELAVARASAN : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India's ranking at 42nd on United Nations Industrial Development Organisation (UNIDO) Competitiveness Industrial Performance Index, 2009, has remain unchanged since 2005 report;

- (b) if so, the details thereof;

(c) whether Indian factories fail to move up on competition ladder while small countries such as Thailand, Mexico and the Philippines out-performed India and ranked 25, 30 and 33 respectively;

- (d) if so, the details thereof; and

(e) the steps taken by Government to achieve the ambitious targets for increasing the share of manufacturing in GDP to 25 per cent by 2025 from the current 16 per cent share?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The Competitiveness Industrial Performance (CIP) index assesses industrial performance using indicators of an economy's ability to produce and export manufactured goods competitively. The CIP index comprises eight indicators which include industrial capacity, manufacturing export capacity, economy's share in world's manufacturing value added, economy's share in world's manufactured exports,